

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 351/2010

Coram:

**Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member**

DATE OF HEARING: 10.7.2012

DATE OF ORDER: 20.7.2012

In the matter of

Introduction of Frequency Support Ancillary Service (FSAS) in Indian
Electricity Market.

And

In the matter of

National Load Despatch Centre, New Delhi

...Petitioner

Following were present:

Shri S.K.Sonee, CEO, POSOCO NRLDC
Miss Joyti Prasad, POSOCO
Shri S.S.Barpanda, NLDC
Miss Nripen Sharma, NLDC
Shri S.C.Sexana, POSOCO
Shri S.R.Narasimhan, NLDC

ORDER

This petition has been filed by National Load Despatch Centre seeking
permission for introduction of Frequency Support Ancillary Service (FSAS) in



Indian Electricity Market with request to direct Power Exchanges to come up with a new product for introduction of FSAS.

2. During the course of hearing, the representative for the petitioner submitted that after the filing of the petition, the issue regarding introduction of Frequency Support Ancillary Service was discussed in the Central Advisory Committee (CAC) in its meeting dated 14.3.2012 and the Committee endorsed the proposal of introduction of FSAS. The Commission clarified that based on the recommendation of the CAC, the Commission is in the process of framing appropriate regulations for introduction of FSAS.

3. The representative of the petitioner sought permission to withdraw the petition.

4. The prayer of the representative for the petitioner is allowed. Accordingly, Petition No. 351/2010 is disposed of as withdrawn.

Sd/-	sd/-	sd/-	sd/-
(M.DEENA DAYALAN) MEMBER	(V.S.VERMA) MEMBER	(S.JAYARAMAN) MEMBER	(Dr. PRAMOD DEO) CHAIRPERSON

